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**12.13 hrs.**

**Title: Introduction of the Representation of People (Second Amendment) Bill, 2002.**

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951. "

*The motion was adopted.*

*SHRI K. JANA KRISHNAMURTHY: I introduce the Bill.*

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*MR. SPEAKER: Please sit down for a minute.*

*...(Interruptions)*